256	Papers Laid	[RAJYA SABHA]	on the Table
	Statement No. V	Two Hundred and Twenty-third Session, 2011. [Placed in Library. <i>See</i> No. L.T. 8353/15/12]	
	Statement No. IV	Two Hundred and Twenty-fourth [Placed in Library. <i>See</i> No. L.T. 83	
	Statement No. III	Two Hundred and Twenty-fifth S [Placed in Library. See No. L.T. 83	-
	Statement No. I	Two Hundred and Twenty-sixth S [Placed in Library. <i>See</i> No. L.T. 83	

## Report and Accounts (2011-12) of NSTFDC together with related papers

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH) : Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: —

(a) Eleventh Annual Report and Accounts of the National Scheduled Tribes Finance and Development Corporation (NSTFDC), for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 7978/15/12]

## Report and Accounts (2011-12) of CMRL, New Delhi together with related papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI) : Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(a) Fifth Annual Report and Accounts of the Chennai Metro Rail Limited (CMRL), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 7858/15/12]